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(PART-1, SECTION-1)

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE AND INDUSTRY
DEPARTMENT OF COMMERCE

PUBLIC NOTICE No. 186 (RE-2008) 2004-09
NEW DELHI DATED the 12th June, 2009

In exercise of power conferred under paragraph 2.4 of the Foreign Trade Policy 2004-09, the Director General of Foreign Trade hereby makes the following amendments in Appendix 4-C (List of agencies authorized to issue Certificate of Origin-Non-Preferential), of HBP (Vol.I).

2. The name of the following agency at S. No. 26 under the State of Maharashtra in Appendix 4- C of HBP (Vol-I) has been changed:-

Sl. No.	Sr. No. in the Appendix	Name of the State	Name of the agency	
			Old name and address	New name and address
1	26	Maharashtra	Nagar Road Industries Chamber of Commerce & Agriculture 305, Gulmohar Centre Point, S. No. 34/A-5, Vadgaon Sheri, Nagar Road, Pune – 411014. Tel/Fax: 91-20-56029325, 56246798 E-mail: nria@vsnl.net	Deccan Chamber of Commerce Industries & Agriculture Pune 305, Gulmohar Centre Point, Near Viman Nagar Junction, S. No. 34/A-5, Vadgaon Sheri, Nagar Road, Pune – 411014. Tel/Fax: 91-20-56029325, 56246798 E-mail: nria@vsnl.net

This issues in Public Interest.

Sd/-
(R.S. GUJRAL)
DIRECTOR GENERAL OF FOREIGN TRADE
EX-OFFICIO ADDITIONAL SECRETARY TO THE GOVT OF INDIA

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